

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.115/2009

Sub: Petition seeking re-consideration and/or review and/or modification of certain observation and findings in the order dated 28.4.2009 in Petition No. 159/2008.

.Date of hearing : 28.7.2009

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioner : Multi Commodity Exchange of India Ltd., Mumbai

Respondents : 1. Power Exchange India Limited, Mumbai
2. Indian Energy Exchange Ltd., New Delhi
3. Forward Markets Commission, Mumbai

Parties present : Shri Rajeev Dutta, Senior Advocate, MCX
Shri Vishwanathan Iyer, MCX
Dr. Raghavendra Prasad, MCX

Through this petition, the petitioner, Multi Commodity Exchange of India Ltd. has sought review and/or modification of certain observations made in the order dated 28.4.2009 in Petition No. 159/2008.

2. The Commission after hearing the learned senior counsel for the petitioner has directed to issue notice to the respondents.

3. The petitioner has been directed to serve copy of the petition on the respondents by 7.8.2009, if already not served. The respondents may file their replies latest by 31.8.2009 with a copy to the petitioner who may file its rejoinder, if any, by 15.9.2009.

4. The petition shall be re-notified on 22.9.2009.

sd/-
(K.S.Dhingra)
Chief (Law)